NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 10(ND)12 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016

NAME OF THE COMPANY: M/s. Zaheer Ahmed V/s. M/s. Tasmia Frozen Food Export Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATUR

1 P.K. SACHDEVA AN Petitioner Pos

ORDER

Learned counsel for the petitioner is present. None for the respondent. Learned counsel for the petitioner seeks and is given 2 weeks' time to file the rejoinder.

List on 23.11.2016.

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

SdI